



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

Hearing by Video Conferencing

O.A. No.060/00184/2021

Chandigarh, this the 21st day of September 2021

HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)

(Through video conference from Central Administrative Tribunal Chandigarh Bench)

HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)

(Through video conference from Central Administrative Tribunal Bangalore Bench)

Smt. Kanta Devi aged about 40 years, daughter of Sh. Gajraj Singh, presently working as CCC (B) at Adampur Mandi (ADR), Northern Western Railways, Bikaner Division – 125052.

....Applicant

(BY: Sh. Lalit Pardhan, Advocate)

Versus

1. Union of India through Secretary, Ministry of Railways, New Delhi-110011.
2. General Manager, Northern Western Railways, Jaipur-302001.
3. Division Railway Manager, Northern Western Railways, Bikaner-334001.
4. Senior Divisional Commercial Manager, Northern Western Railways, Bikaner- 334001.
5. Station Superintendent, Northern Western Railways, Bikaner Division, Adampur Mandi (ADR)- 125052.

... .Respondents

(BY: Sh. Lakhinder Bir Singh, Advocate)

O R D E R(Oral)**Per: SURESH KUMAR MONGA, MEMBER (J):**

1. After arguing the matter for some time, learned counsel for the applicant stated that the applicant may be permitted to withdraw the present Original Application with liberty to file a fresh one with better particulars.
2. Dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

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